

**LOK SABHA
UNSTARRED QUESTION NO. 3597
TO BE ANSWERED ON 21.12.2015**

APPOINTMENT OF CHAIRMEN/FUNCTIONAL DIRECTORS

**3597. SHRI GODSE HEMANT TUKARAM:
SHRI R.P. MARUTHARAJAA:**

पेट्रोलियम व प्राकृतिक गेस मंत्री

Will the Minister of Petroleum and Natural Gas be pleased to state:

- (a) The number of occasions when panel recommended by Public Enterprises Selection Board for appointment of Chairmen and functional directors for public sector oil companies have been rejected for vigilance/ corruption during the last three years and the current year; and
- (b) The numbers of cases in which Search Committees have been constituted for selection of Functional Directors and Chairmen for ONGC, IOCL, HPCL and BPCL during the said period and findings of search Committees?

ANSWER

पेट्रोलियम व प्राकृतिक गेस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)
**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(INDEPENDENT CHARGE) (SHRI DHARMENDRA PRADHAN)**

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- (a) PESB on 29.01.2014 had recommended Shri Biswapriya Das, ED, IOCL for appointment to the post of Director (R&D), IOCL. CVC vide letter dated 05.09.2014 denied Vigilance Clearance to Shri Das. Hence, he was not appointed to the post. Subsequently, on obtaining vigilance clearance from CVC in respect of Shri Debangsu Ray, GM, IOCL (the second name obtained in the reserve panel from PESB for the post) a proposal for his appointment to the post was sent to DoPT and approval of ACC was conveyed by DOPT. The said orders were kept in abeyance as in the meanwhile Shri Ray had been placed under suspension by IOCL and subsequently major penalty was imposed on him. Shri Ray has resigned from IOCL and was relieved on 09.10.2015. Hence, he has not been appointed to the post.
 - (b) No Search Committees have been constituted for selection of functional directors and Chairman for ONGC, IOCL, HPCL and BPCL during the said period.
